



IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CRIMINAL APPELLATE JURISDICTION

CRIMINAL WRIT PETITION (ST) NO. 11737 OF 2023

XYZ and Another

...Petitioners

Versus

The State of Maharashtra and Others

...Respondents

Mr. Vijay Hiremath a/w. Mr. Surya Kale for the Petitioners.

Ms. P. P. Shinde, APP for the State.

CORAM : REVATI MOHITE DERE &
GAURI GODSE, JJ.

DATE : 4th JULY 2023

P. C. :

1. By this petition, the petitioner essentially seeks a direction to the respondent nos. 1 and 2 to provide the petitioner no.1 appropriate protection so as to safeguard her life, liberty and dignity.

2. Learned APP seeks time. The concerned officer from Salgarvasti Police Station, Solapur and Vishrantiwadi Police

Station, Pune to remain present. Preferably, the API from the said police stations to remain present tomorrow.

3. Stand over to 5th July 2023.

GAURI GODSE, J.

REVATI MOHITE DERE, J.